

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/230/2023
NAME OF THE COMPANY	Secunderabad Hospital Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Manjeet Bucha
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	59 of IBC

ORDER

Present: None appeared for the Petitioner.

Compliance to the observations of RoC filed. For hearing, **matter is adjourned to 05.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)